

REGISTERED

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH
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Commercial Complex (BDA),
Indiranagar,
Bangalore - 560 038

Dated : 4-1-88

APPLICATION NO 1089 / 88 (F)

W.P. NO _____

Applicant

Shri Tippanna

v/s

The Secy, M/o Defence & another

To

1. Shri Tippanna
C/o Shri D.S. Hosmath
Advocate
565, II Floor
Anandaram Complex
Bangalore - 560 002

2. Shri D.S. Hosmath
Advocate
565, II Floor
Anandaram Complex
Bangalore - 560 002

Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER ~~ORDER~~ passed by this Tribunal in the above said application on 18-12-87.

Encl : as above

for [Signature]
DEPUTY REGISTRAR
~~SECTION OFFICER~~
(JUDICIAL)

RECEIVED 2 copies 5/1/88
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Diary No. 1586/C12/87

Entered Date: 7.1.88 AD

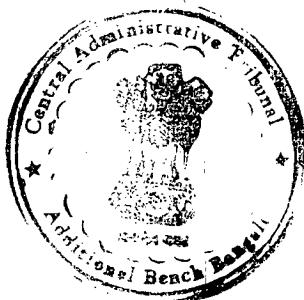
**In the Central Administrative
Tribunal Bangalore Bench,
Bangalore**

P. No. 1089/ 87(F)

Date

Office Notes

Orders of Tribunal



-True Copy -

Haji
SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE

ORDER

KSPVC/LHARM

Perused the office objections and heard Shri D.S. Hosmath, learned counsel for the applicant. Shri Hosmath prays for permission to withdraw this application with liberty reserved to the applicant, to approach the appropriate forum for redressal of his grievance. Permission sought for is granted. Application is rejected as withdrawn.

Ms. Bilkis
VICE CHAIRMAN
18/12/87

MEMBER (A)
18/12/87

bsv